

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

No. LJ (A) 13/2017/13

Dated Shillong, the 27<sup>th</sup> November, 2017.

From : Smti S.K. Sangma,  
Under Secretary to the Government of Meghalaya,  
Law Department.

To,  
The Registrar General,  
High Court of Meghalaya,  
Shillong.

**Subject: - Creation of 6 (six) Grade-I posts of Special Judges under POCSO Act.**

Sir,

I am directed to convey the sanction of the Governor of Meghalaya to the creation of 6 (six) posts of Special Judges (Grade-I Judicial Officer) for the Special Courts under the POCSO Act, 2012 to be set up in six districts to deal exclusively with cases under the said Act: -

Sl. No	Name of the post	No. of posts created	Scale of pay
1.	Special Judge, Shillong	1 (one) post.	₹ 51,550-1230-58930-1380- 63070/-P.M
2.	Special Judge, Jowai	1 (one) post.	-do-
3.	Special Judge, Nongstoin	1 (one) post.	-do-
4.	Special Judge, Tura	1 (one) post.	-do-
5.	Special Judge, Nongpoh	1 (one) post.	-do-
6.	Special Judge, Williamnagar	1 (one) post.	-do-

The expenditure is debitable to the Head of Account "2014-Administration of Justice 105-Civil & Sessions Court (01) District & Session Judge including Munsiff Court etc.-01-Salaries – General" during the Current Financial Year 2017-2018.

This sanction is issued with the concurrence of Personnel & AR (A) Department vide their I/D No. 226/17 dt. 25.09.2017 and Finance (EC.II) Department vide their I/D No. FC.II 457/2017-18 dt. 26.10.2017.

Yours faithfully,

Under Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 13/2017/13-A,  
Copy forwarded to: -

Dated Shillong, the 27<sup>th</sup> November, 2017.

1. Personnel & AR (A) Department (Consulted I/D).
2. Finance (EC.II) Department (Consulted I/D).
3. The Treasury Officers, Shillong North/South Treasury/Jowai/Nongstoin/Nongpoh/Tura/Williamnagar.
4. Guard file.

By order etc.,

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Under Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LJ (A) 13/2017/13-B,  
Forwarded to:-

Dated Shillong, the 27<sup>th</sup> November, 2017.

1. The Accountant General (A & E), Meghalaya, Shillong.
2. The Principal Accountant General (Audit), Meghalaya,  
(Attention : CASS Section), Shillong – 793001.

By order etc.,

Financial Adviser,  
Law Department.